

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA  
REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1214**

ANSWERED ON 31.07.2023

**RAJASTHAN'S RIGHTS ON THE WATER OF GANGA AND YAMUNA**

1214#. SHRI GHANSHYAM TIWARI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is a fact that Rajasthan was also given the right over the flood water of Ganga and Yamuna in the meeting of Central Water Commission earlier;
- (b) if so, the details thereof; and
- (c) the details of the action taken on the water to be supplied to Rajasthan in the said matter and the present status of its pendency?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI BISHWESWAR TUDU)

**(a)** The States of Uttar Pradesh, Haryana, Rajasthan, Himachal Pradesh and NCT of Delhi have signed an MoU on 12.05.1994 regarding allocation of surface flow of river Yamuna up to Okhla. There is no such agreement or understanding among the basin States for sharing of Ganga water.

**(b) to (c)** The MoU provides that the allocation of available flows amongst the beneficiary States will be regulated by Upper Yamuna River Board (UYRB) within the overall framework of the agreement. Based on the MoU, seasonal allocation of Yamuna water including monsoon flood water was finalized by Upper Yamuna River Board in its 42<sup>nd</sup> meeting held on 06.07.2012. Share of Rajasthan of 1.119 BCM has been allocated through Okhla barrage and Tajewala Head. Rajasthan's share of Yamuna water from Okhla barrage is released as per the availability at Okhla barrage through Agra Canal. However, Rajasthan is not getting its allocated share of Yamuna water from Tajewala Barrage in the absence of carrier system to transport its share. In this context, Rajasthan had submitted the DPR titled "Transfer of Rajasthan share of Yamuna water at Tajewala Headworks to Churu and Jhunjhunu districts of Rajasthan by underground conveyance system" to Central Water Commission

(CWC) in February, 2019 to transfer and utilize its share of 1,917 cusecs of water allocation at Tajewala Head works during July to October as decided by Upper Yamuna River Board. Subsequently, Govt. of Rajasthan decided to implement the project in phases, whereby the drinking water component was to be taken up as first phase, and the irrigation part to be taken up in the second phase. Accordingly revised DPR of “Transfer of Rajasthan Share of Yamuna Water from Tajewala (Hathnikund) Head works To Churu And Jhunjhunu Districts of Rajasthan By Underground Conveyance System and Its Utilization” was submitted in January, 2021 to Central Water Commission for its appraisal.

Govt. of Haryana during October, 2020 and subsequently in October, 2021 has conveyed observations on the proposal and suggested following two alternatives for the State of Rajasthan, viz., (i) Construct a barrage at Mawi and lay its conveyance system for 1,917 cusecs for its Churu and Jhunjhunu districts and continue to receive balance share from Okhla (ii) Lay a pipeline directly from Okhla for carrying its entire share of water to its areas. The Govt. of Haryana further conveyed that, construction of Mawi barrage and carrying water in open channel from Mawi to Rajasthan border will be cheaper than their proposal to construct underground pipeline from Hathnikund barrage. Moreover, construction of barrage at Mawi can be integrated with the proposed Yamuna Rajasthan Link. However, Rajasthan has not agreed to the proposal of construction of Barrage on Yamuna at Mawi (Panipat) or for taking 1,917 cusecs water from Okhla for its Churu and Jhunjhunu Districts.

Chairman, Upper Yamuna River Board (UYRB) held a meeting in March 2022 with Haryana & Rajasthan for building consensus on the issue and a Technical Committee was formed to examine the availability of water at Tajewala & Okhla head and feasibility of carrying the share of Rajasthan from various points (Hathnikund, Mawi & Okhla) under the chairmanship of Member Secretary, UYRB with members from the State of Haryana, Rajasthan, Uttar Pradesh & CWC. The Technical Committee has held 5 meeting so far. The last meeting of the Committee was held on 24.07.2023.

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